

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1282  
ANSWERED ON:14.07.2009  
USE OF BLACK FILMS IN CARS  
Ajnala Dr. Rattan Singh

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the use of black films on the side glass/wind screen of cars is permissible to a certain extent in Delhi and other cities;
- (b) if so, the permissible percentage of black films in the cars;
- (c) whether any directive is issued to traffic police in this regard; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MAHADEO SINGH KHANDELA)

(a)&(b) Rule 100(2) of the Central Motor Vehicles Rules, 1989 provides that the glass of wind screen/ rear window and side windows shall be such and shall be maintained in such a condition that the visual transmission of light is not less than 70% and 50% respectively.

(c)&(d) Hon'ble Delhi High Court in its Order dated 26th March, 2007 in a Writ Petition (Civil) No. 16565/2006 has given direction to the Delhi Police for strict compliance of the Rule.